

को बढ़ावा देने के लिये प्रत्येक अहिन्दी भाषी राज्य में एक हिन्दी शिक्षा अधिकारी नियुक्त किया जाये;

(ख) यदि हां, तो क्या सरकार ने यह सिफारिश मान ली है; और

(ग) यदि उपर्युक्त भाग (ख) का उत्तर हां में हो, तो सरकार इस दिशा में अब तक क्या कार्यवाही कर चुकी है ?

†[APPOINTMENT OF HINDI EDUCATION OFFICERS]

*423. SHRI DEOKINANDAN NARAYAN: Will the Minister for EDUCATION be pleased to state :

(a) whether it is a fact that the Hindi Shiksha Samiti has recommended to Government that with a view to encouraging Hindi, a Hindi Education Officer should be appointed in every non-Hindi Speaking State;

(b) if so, whether Government have accepted this recommendation ; and

(c) if the answer to part (b) above be in the affirmative, what steps Government have taken so far in this direction?]

शिक्षा उप मंत्री (डा० के० एल० श्रीमाली):

(क), (ख) और (ग). समिति ने निर्णय किया है कि प्रत्येक अहिन्दी भाषी राज्य में एक हिन्दी शिक्षा अधिकारी की नियुक्ति के प्रस्ताव की सिफारिश, सम्बन्धित राज्य सरकारों को उनकी स्वीकृति के लिये भेजी जाय। यह विषय विचाराधीन है।

†[THE DEPUTY MINISTER FOR EDUCATION (DR. K. L. SHRIMALI):

(a), (b) and (c). The Samiti has decided that the proposal regarding the appointment of a Hindi Education Officer in each non-Hindi speaking State should be recommended to the State Governments concerned for their acceptance. The matter is under consideration.]

SHRI DEOKINANDAN NARAYAN: May I know if any answer has been received from any State up to now?

DR. K. L. SHRIMALI: No, Sir. We have not yet referred it to the State Governments.

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, what will be the qualifications of these officers?

DR. K. L. SHRIMALI: These will be decided after the matter has been decided by Government.

*424. [The questioner (Shri S. N. Mazumdar) was absent. For answer, vide cols. 2563-64 infra.]

INDIAN ADMINISTRATIVE SERVICE SPECIAL RECRUITMENT EXAMINATION

*425. SHRI V. S. SARWATE: Will the Minister for HOME AFFAIRS be pleased to state:

(a) the number of applications received for the Indian Administrative Service Special Recruitment Examination up to the end of July 1956; and

(b) the date fixed for the examination?

THE MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) The total number of applications received up to the 31st July 1956 is 22,896.

(b) No date has so far been fixed for the examination; but it is likely to be held some time in December 1956.

PROF. G. RANGA: What is the number of the candidates whom Government wish to recruit or appoint?

SHRI B. N. DATAR: About 125, I have already told this House, 125 through direct recruitment.

DR. P. C. MITRA: What was the total amount of fees received from the candidates with their applications?

SHRI B. N. DATAR: That would become clear to the hon. Member by simply multiplying 22,896 by, I believe about Rs. 35. In the case of Scheduled Castes it is a little less.

DR. P. C. MITRA: May I know whether any sum will be refunded to the unsuccessful candidates ?

SHRI B. N. DATAR: Sir, ordinarily no sum would be refunded except in one case, where previous intimation is given, and there also a fraction is refunded.

SHRIMATI MAYA DEVI CHETTRY: May I know, Sir, whether there is any lady candidate in this?

SHRI B. N. DATAR: I am quite certain, Sir, that at least there would be 100 applicants.

SHRI MAHESH SARAN: Are all Government servants who have the requisite qualifications permitted to apply for this?

SHRI B. N. DATAR: Yes, Sir.

SHRI MAHESH SARAN: Is the hon. Minister aware that the Railway Department has not been permitting its employees to apply for the I.A.S. Special Recruitment Examination?

SHRI B. N. DATAR: We have issued general circulars that if any Government servant in that department is anxious to appear and is otherwise eligible, ordinarily he should be allowed and there is some discretion left with the heads of these offices.

SHRI MAHESH SARAN: Am I to understand that those people who have applied and whose applications have not yet been forwarded will get fresh time to apply?

SHRI B. N. DATAR: How can they get fresh time? Their applications have to go through the heads of their offices.

SHRI P. N. SAPRU: Am I correct in inferring from the Home Minister's reply that while there would be no discrimination on the ground of sex there would be no preference shown to any member of any particular sex?

SHRI B. N. DATAR: May I point out that under the Constitution it is there?

केन्द्रीय विश्वविद्यालयों के लिये अनुदान

*४२६. श्री बी० बी० शर्मा : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) मार्च, १९५६ में केन्द्रीय विश्व-विद्यालयों में से प्रत्येक के लिए कितना कितना अनुदान स्वीकृत हुआ;

(ख) इन अनुदानों के लिये प्रार्थनापत्र किन-किन तिथियों को आये थे और उन्हें किन किन तिथियों को स्वीकार किया गया था; और

(ग) क्या ये अनुदान प्रार्थनापत्रों के आने पर दिये गये थे या इन्हें सरकार ने अपने आप दिया था ?

†[GRANTS TO CENTRAL UNIVERSITIES

*426. SHRI B. B. SHARMA: Will the Minister for EDUCATION be pleased to state:

(a) the amount of grants sanctioned in March 1956 for each of the Central Universities;

(b) the dates on which applications for the said grants were received and the dates when sanctions were accorded; and

(c) whether these grants were sanctioned in response to applications made for the same or Government sanctioned them on their own initiative?]

शिक्षा उपमंत्री (डा० के० एल० श्रीमाली): (क), (ख) और (ग). एक विवरण सभा पटल पर रख दिया गया है। (देखिये परिशिष्ट १४, अनुपत्र संख्या ५७।)

†[THE DEPUTY MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): (a), (b) and (c). A statement is laid on the table of the Sabha. (See Appendix XIV (Annexure No. 57.)]

*427 and *428. [The questioner (Dr. Shrimati Seeta Parmanand) was absent. For answer vide cols. 2564-65 infra.]

‡[SYNTHETIC RICE PLANT

*171. MOULANA M. FARUQI: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:

(a) whether a plant to manufacture synthetic rice has been installed at the Central Food Technological Research Institute, Mysore;

(b) if so, at what cost; and

(c) whether the plant has since gone into production?

THE DEPUTY MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): (a), (b) and (c). A small experimental-cum-demonstration unit costing Rs. 1.5 lakhs has recently been received and is

† English translation.

‡ Postponed from 5th August 1956.